

## **THE HIGH COURT OF ORISSA: CUTTACK**

### **Advertisement No. 4 of 2022**

Cuttack, Dated 14<sup>th</sup> July, 2022

### **RECRUITMENT TO THE POSTS OF JUNIOR STENOGRAPHER IN THE HIGH COURT'S ESTABLISHMENT**

Online applications are invited from the eligible candidates from **18.07.2022 to 12.08.2022** till 11.59 P.M. for recruitment of 22 (Twenty Two) posts of Junior Stenographer in **Group-'C'** in the scale of pay of Rs.25,500 – Rs.81,100/- in Level-7 with usual Dearness and other Allowances as may be sanctioned by the Government of Odisha from time to time. The recruitment shall be conducted in accordance with the provisions of "The High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2019 and The High Court of Orissa (Appointment of Staffs and Conditions of Service) (Amendment) Rules, 2021 & 2022."

#### **2. VACANCY POSITION:**

The category wise vacancy position along with reservation thereof is given below:

<b>Sl. No.</b>	<b>Category</b>	<b>No. of Posts</b>
1.	Unreserved	05
2.	SEBC	04 (Women-01)
3.	Schedule Caste	05 (Women-02)
4.	Schedule Tribe	08 (Women-03)
<b>Total</b>		<b>22 (Women-06)</b>

- a) Exchange of reservation between Schedule Caste and Schedule Tribe will not be considered.
- b) In case of non-availability of eligible / suitable women candidate(s) belonging to the respective category, the unfilled vacancies of that category shall be filled up by eligible / suitable male candidate(s) of the same category.
- c) The number of vacancies to be filled up on the basis of this recruitment is subject to change by the Court without notice, depending upon the exigencies of public service at the discretion of Hon'ble the Chief Justice.
- d) The reservation for different categories in the present recruitment of Junior Stenographers shall be in accordance with the provisions made under relevant Acts, Rules, Orders or Instructions issued by the State Government from time to time.

**3. AGE:**

A candidate must be above 21 (twenty-one) years of age and **below 32 (thirty two)** years of age on the 1<sup>st</sup> date of August, 2022.

The upper age is relaxable upto 5 years in case of SC, ST, SEBC & Women and upto 10 years for PwDs. Persons with disabilities belonging to SC/ST/SEBC categories are eligible to get cumulative age relaxation of 15 years i.e. 10 years under PwD category and 5 years under SC/ST/SEBC category. Age relaxation for Ex-servicemen candidates for availing relaxation and reservation benefits will be as per government rules prescribed for the purpose.

Provided that, a candidate who comes under more than one category, he/she will be eligible for only one age relaxation benefit, which shall be considered most beneficial to him/her.

**4. EDUCATIONAL QUALIFICATION:**

A candidate must possess a Bachelor's Degree in any discipline from a recognised University with a minimum speed of 80 words per minute in short hand and 40 words per minute in type writing/transcription on computer. He/ she should have adequate knowledge in Computer Application.

**5. EXAMINATION FEE:**

A candidate is required to pay a non-refundable and non-adjustable fee of Rs. 500/- (Rupees five hundred) only through online by using debit card/credit card/net banking system. **Candidates belonging to Schedule Caste, Schedule Tribe and Persons with Disability are exempted from payment of examination fee.**

**6. SYLLABUS OF EXAMINATION:**

The Recruitment Examination for the post of **Junior Stenographer** shall comprise of Qualifying Test in English Subject, Computer Application Test (qualifying in nature) and Skill Test as detailed below.

**(A) Qualifying Test in English Subject - 100 marks (1 ½ hours duration)**

<b>Written Test</b>	<b>100 Marks</b>	<b>1 ½ hrs.</b>
(a) An Essay in English	20 Marks	
(b) Translation of Passage from Odia to English	20 Marks	
(c) Re-translation of passage from English to Odia	20 Marks	
(d) Knowledge in English Grammar	40 Marks	